

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 3047  
TO BE ANSWERED ON 05<sup>th</sup> DECEMBER, 2016

EDI FACILITIES

**3047. SHRI M. CHANDRAKASI:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether Indian ports, customhouses, Special Economic Zones, etc. lack in Electronic Data Interchange (EDI) facilities thereby affecting easy transaction in imports/exports and if so, the details thereof;
- (b) whether the country has already developed the Indian customs Electronic Data Interchange system and if so, the reasons for not installing and operationalising the same for wider usage; and
- (c) the action being taken by the Government to develop and install new data interchange system?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

(a): Major Indian ports, custom-houses, Special Economic Zones, etc. are connected through the Electronic Data Interchange (EDI) for facilitating transaction in imports/exports. More than 95% of International Trade is done through EDI enabled Customs Stations.

(b) & (c): Indian Customs Electronic Data Interchange system has been implemented at major ports, customs houses, Inland Container Depots and Land Customs Stations. Indian customs also launched Single Window Interface for Facilitating Trade (SWIFT) w.e.f. 01.04.2016, integrating approval process of many Government agencies on a single platform to provide faster clearance. Indian customs Electronic Data Interchange infrastructure is upgraded as and when required.

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